

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD.

Allahabad this the 21st day of August 2000

Original Application no. 923 of 1996.

Hon'ble Mr. S.K.I. Naqvi, Judicial Member

Hon'ble Mr. M.P. Singh, Administrative Member

Chhuttan Singh,
S/o Har Swaroop Singh,
R/o A284, Jigar Colony,
Distt. Moradabad.

... Applicant

C/A Sri P.K. Srivastava
Sri S.K. Srivastava
Sri Sanjay Srivastava

Versus

1. Union of India, through its
Secretary, Ministry of Communication,
Departmental of Telecommunication,
New Delhi.
2. The Chief General Manager,
Telecommunication, Dehradun, U.P.,
U.P. Circle, Lucknow.
3. The Chief General Manager,
Telecommunication, Dehradun (U.P.),
4. Telecom District Manager,
Chandra Nagar, Moradabad.

... Respondents

C/Rs Sri A. Sthalekar

5a.

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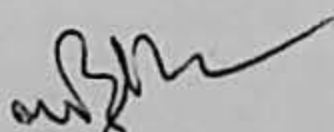
O R D E R

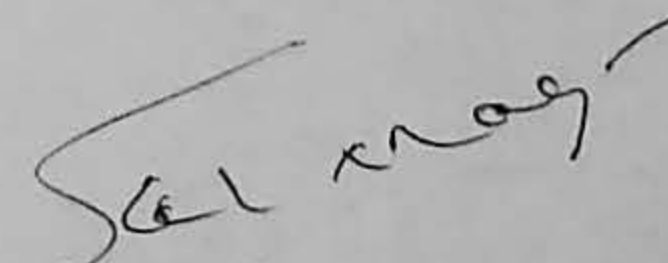
Hon'ble Mr. S.K.I. Naqvi, Member-J

For non implementation of seniority list prepared as per DGP & T and letter dated 12.04.78 and also letter dated 04.10.78 as well as letter of DGP & T dated 26.04.1980, the applicant has come up before the Tribunal, seeking direction to the respondents to allow him the service benefit regarding his promotion and pay fixation.

2. The respondents have contested the case.
3. Heard arguments and perused the record.
4. We find that the applicant represented the departmental authorities for redressal of his grievance but his representations have not been decided and are said to be pending with the respondents. We find it is a fit matter to direct the respondents to pass order on the pending representations and to dispose of the same.
5. For the above the respondents are directed to dispose of the pending representations of the applicant, copy of which have been annexed as annexures 7/1 to 7/4 to the O.A. within 4 months from the date of communication of this order by passing reasoned, speaking and detailed order.
6. The OA is disposed of with the above direction. There shall be no order as to costs.

/pc/


Member-A


Member-J